

of the Government hospitals to provide medical aid to the maximum number of people;

(b) if so, the details of the private sector units identified so far; and

(c) the extent to which the participation of private sector in medical aid is likely to help to attain the goal of health to all by 2000 A.D.?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND):

(a) Government generally appreciates the contribution of the private as well as Voluntary Sector in providing health services to the public at a reasonable cost.

(b) No such private sector units have been identified so far.

(c) The private sector can engage itself in different health care programmes which inter-alia include family planning, immunization, eradication of leprosy, control of blindness etc.

[Translation]

Aids Control Programme

*988. SHRI ARJUN SINGH YADAV
SHRI MOHAMMAD ALI
ASHRAF FATMI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total amount spent during the last financial year on the AIDS control programme;

(b) the major areas of expenditure curried under this programme;

(c) whether the epidemiological study on HIV-incidence is being conducted through the country;

(d) if so, the details thereof; and

(e) the comprehensive programmes for research and control of AIDS undertaken at present in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Rs. 30.89 crores.

(b) Programme Management, I.E.C., Surveillance and Clinical Management, Blood Safety, STD Control and Training.

(c) & (d): HIV prevalence trends are being systematically monitored through data obtained from 62 surveillance Centres at various places in the country.

(e) India Council of Medical Research is working on basic research aspects and the National AIDS Control Organisation on the operational aspects on AIDS.

[English]

Smuggling of Arms and Ammunition

*989. DR. MAHADEEPAK SINGH
SHAKYA:
DR. KRUPASINDHUBHOI:

Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether a large quantity of arms, ammunition and explosives have been smuggled into the country during the last four months;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in this regard;

(d) if so, the outcome thereof;

(e) the action taken by the Government to locate the places where such materials have been distributed and also to recover them; and